

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF AUGUST-2018

DATE OF HEARING 06.08.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	997722/34	Opp. No. AMD-206910	Indo Overseas Trade Marks Co., Ahmedabad / Urmin Products Pvt. Ltd., Ahmedabad V/s M/s. R. K. Dewan & Co., Mumbai / H. I. Tamboli & Co., Maharashtra	11.00 a.m.
2.	997722/34	Opp. No. AMD-202801	Indo Overseas Trade Marks Co., Ahmedabad / Urmin Products Pvt. Ltd., Ahmedabad V/s The Calcutta Trade Mark Co., Delhi / Sarthi Snuff Company Private Limited, Jaipur	11.00 a.m.
3.	997718/34	Opp. No. AMD-208183	R. R. Shah & Co., Ahmedabad / Urmin Products Pvt. Ltd., Changodar V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.
4.	997719/34	Opp. No. AMD-208184	R. R. Shah & Co., Ahmedabad / Urmin Products Pvt. Ltd., Changodar V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.
5.	997717/34	Opp. No. AMD-203278	R. R. Shah & Co., Ahmedabad / Urmin Products Pvt. Ltd., Changodar V/s Manmohan Singh & Associates, New Delhi / Chaurasia Tobacco Industries, Delhi	11.00 a.m.

6.	997717/34	Opp. No. AMD-208182	R. R. Shah & Co., Ahmedabad / Urmin Products Pvt. Ltd., Changodar V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.
7.	997710/34	Opp. No. AMD-713314	M/s. Indo Overseas Trade Mark Co., Ahmedabad / Urmin Products Pvt. Ltd., Ahmedabad V/s M/s. R. K. Dewan & Co., Mumbai / M/s. H. I. Tamboli & Co., Maharashtra	11.00 a.m.
8.	997720/34	Opp. No. AMD-167686	Indo Overseas Trade Mark Co., Ahmedabad / Urmin Products Pvt. Ltd., Ahmedabad V/s R. K. Dewan & Co., Mumbai / M/s. H. I. Tamboli & Co., Maharashtra	11.00 a.m.
9.	997720/34	Opp. No. AMD-162348	Indo Overseas Trade Mark Co., Ahmedabad / Urmin Products Pvt. Ltd., Changodar V/s The Calcutta Trade Mark Co., Delhi / Sarthi Snuff Company Private Limited, Jaipur	11.00 a.m.
10.	997716/34	Opp. No. AMD-208181	R. R. Shah & Co., Ahmedabad / Urmin Products Pvt. Ltd., Changodar V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.
11.	1495126/30	Opp. No. AMD-727673	H. K. Acharya & Co., Ahmedabad / Anil Rameshbhai Agrawal, Ahmedabad V/s V. Veeraraghavan &/ OR Bagyya Raghavan, Chennai / Fresh & Honest Cafe Limited, Chennai	11.00 a.m.
12.	1242992/30	Opp. No. AMD-192676	A. R. Shah & Co., Ahmedabad / Jayendrakumar Shantilal & Co., Bareja V/s	11.00 a.m.

			ABC Registration Services, Delhi / Mahaveer Rice Traders, Delhi	
13.	1365587/30	Opp. No. AMD-255805	G. S. Rihwani & Co., Mumbai / Manish Arora, Rajasthan V/s Sharad Agrawal, Rajasthan / Parag Pouches, Rajasthan	11.00 a.m.
14.	1355203/34	Opp. No. AMD-223238	Y. J. Trivedi & Co., Ahmedabad / Rashmin M. Majithia, Ahmedabad V/s S. K. Agarwal & Co., Agra / Rising Sun Food Products Pvt. Ltd., Agra	11.00 a.m.
15.	1327345/24	Opp. No. AMD-710950	Sanjay V. Parikh, Surat / Mr. Rajendra Natvarlal Mashruwala, Surat V/s K & S Partners, Haryana	11.00 a.m.
16.	1333830/05	Opp. No. AMD-211235	Claris Lifesciences Limited, Ahmedabad / Suresh M. Upadhyaya, Ahmedabad V/s Cadila Healthcare Limited, Ahmedabad	11.00 a.m.
17.	1327783/05	Opp. No. AMD-224416	Y. J. Trivedi & Co., Ahmedabad / Intas Pharmaceuticals Ltd., Ahmedabad V/s Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Limited, Ahmedabad	11.00 a.m.
18.	1361843/29	Opp. No. AMD-723466	Anand & Anand, New Delhi / Dhara Vegetibale Oil & Foods Company Ltd., Vadodara V/s C. Daniel & Gladys, Chennai / Siddhi Vegetable Oil Products, Hyderabad	11.00 a.m.
19.	1411015/32	Opp. No. AMD-718403	M/s. K. C. Patel & Co., Ahmedabad / M/s. Triveni Aqua Company, Rajasthan V/s	11.00 a.m.

			M/s. Worldwide Registration Bureau, New Delhi / M/s. Triveni Infrastructure Development Company Ltd., New Delhi	
20.	1426556/21	Opp. No. AMD-734255	M/s. T. C. Patel & Co., Ahmedabad / M/s. Cello Industries, Rajkot V/s M/s. H. R. Gupta Trade Mark Bureau, Mumbai / M/s. Cello Plastic Industrial Works, Mumbai	11.00 a.m.
21.	997715/34	Opp. No. AMD-203267	R. R. Shah & Co., Ahmedabad / Urmin Products Pvt. Ltd., Changodar V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	02.15 p.m.
22.	994553/17	RECT NO - 259603	K. C. Patel & Co., Ahmedabad / Sagar Polytechnik Limited, Rajkot V/s Krishna & Saurastri, Mumbai / Billion Plastics Pvt. Ltd., Mumbai	02.15 p.m.
23.	990333/05	Opp. No. AMD-202640	R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad V/s Cadila Pharmaceuticals Ltd., Ahmedabad	02.15 p.m.
24.	999615/05	Opp. No. AMD-170975	K. C. Patel & Co., Ahmedabad / Anilkumar K. Khemka, Ahmedabad V/s Cadila Pharmaceuticals Ltd., Ahmedabad	02.15 p.m.
25.	990329/05	Opp. No. AMD-202641	R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad V/s Cadila Pharmaceuticals Ltd., Ahmedabad	02.15 p.m.
26.	989631/05	Opp. No. AMD-205003	S. V. Purohit, Ahmedabad / Jayesh C. Mehta, Surendranagar V/s	02.15 p.m.

			Manoj G. Menda, Advocate, Mumbai / Sushma Berlia, Delhi	
27.	989624/05	Opp. No. AMD-192344	S. V. Purohit, Ahmedabad / Jayesh C. Mehta, Surendranagar V/s Raptakos Brett & Co., Ltd., Mumbai	02.15 p.m.
28	961592/05	Opp. No. AMD-201851	Jatin Y. Trivedi, Ahmedabad / Cadila Pharmaceuticals Ltd., Ahmedabad V/s V. G. Parulkar, Mumbai / Cipla Limited, Mumbai	02.15 p.m.
29.	995570/12	Opp. No. AMD-207778	Rajendra R. Raval, Jamnagar / Alpesh Bhimjibhai Patel, Jamnagar V/s Jasani & Company, Rajkot / Ruby Machine Tools, Rajkot	02.15 p.m.
30.	997714/34	Opp. No. AMD-208180	R. R. Shah & Co., Ahmedabad / Urmin Products Pvt. Ltd, Changodar V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	02.15 p.m.

DATE OF HEARING 07.08.2018

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	996095/01	Opp. No. AMD-197114	Parker & Parker Company, Ahmedabad / Rajkumar Dhandhania, Surat V/s S. M. Gupta & Co., Delhi / Vinkam Products, New Delhi	11.00 a.m.
2.	996101/05	Opp. No. AMD-208020	K. S. Chhabra, Baroda V/s Tradesafe, Jamnagar / Royal Labs, Baroda	11.00 a.m.

3.	994574/25	Opp. No. AMD-154614	Jatin Y. Trivedi, Ahmedabad / Kanaiyalal V. Tulsani (HUF) Baroda V/s Anand & Anand, Chennai	11.00 a.m.
4.	996707/30	Opp. No. AMD-217240	Raval & Co., Ahmedabad / Anil Dutt Agarwal, Jodhpur V/s Gurvinder Singh & Associates, Delhi / Amar Singh Chawalwala, Amritsar	11.00 a.m.
5.	996114/03	Opp. No. AMD-719408	D. C. Dani & Associates, Ahmedabad / Murlidhar S. Mandora, Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Shree Pawar Chemical Works, Ahmedabad	11.00 a.m.
6.	995520/05	Opp. No. AMD-246397	Maan Pharmaceuticals Limited, Mehsana V/s International Trade Marks Bureau, Mumbai / Lupin Limited, Mumbai	11.00 a.m.
7.	993833/11	Opp. No. AMD-225714	M/s. Nelco Limited, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai V/s M/s. Gelco Electronics Pvt. Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.
8.	996107/05	Opp. No. AMD-714041	D. C. Dani & Associates, Ahmedabad / Vishal Dentocare Pvt. Ltd., Ahmedabad V/s Lall & Sethi, New Delhi	11.00 a.m.
9.	971718/05	Opp. No. AMD-232369	Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Ltd., Ahmedabad V/s Remfry & Sagar, Gurgaon	11.00 a.m.

10.	994566/24	Opp. No. AMD-208586	Kul Bhushna Marwaha, Jaipur / Pukhraj Srisrimal, Pali V/s G. D. Bansal & Associates, Jaipur / V. Tex WEG & MFG Mills Pvt. Ltd., Mumbai	11.00 a.m.
11.	1554273/03	Opp. No. AMD-738415	Dr. Smita Naram, Mumbai V/s Ajanta India Ltd., Morbi	11.00 a.m.
12.	1552127/34	Opp. No. AMD-730429	Naineshbhai Shaileshbhai Nimarkar, Surat V/s Indo Overseas Trade Marks Co., Ahmedabad / Urmin Products Pvt. Ltd., Changodar	11.00 a.m.
13.	1552127/34	Opp. No. AMD-731324	Naineshbhai Shaileshbhai Nimarkar, Surat V/s G. S. Rijhwani & Co., Mumbai / Balaji Food's, Indore	11.00 a.m.
14.	1547988/30	Opp. No. AMD-739638	Delhi Registration Services, Delhi / Shailesh Narang, Rajasthan V/s G. D. Bansal, Jaipur / Anil Tulsani, Bikaner	11.00 a.m.
15.	1565967/07	Opp. No. AMD-750646	G. D. Bansal & Associates, Jaipur / Tarun Kumar Sharma, Ajmer V/s Trade Mark Registration Services, Jaipur / Bhagwati Machines Pvt. Ltd., Ajmer	11.00 a.m.
16.	1562153/05	Opp. No. AMD-736982	Y. J. Trivedi & Co., Ahmedabad / Intas Biopharmaceuticals Ltd., Sanand V/s Ashok Ram Kumar, Hyderabad / Zenotech Laboratories Ltd., Hyderabad	11.00 a.m.
17.	1583354/01	Opp. No. AMD-738740	Y. J. Trivedi & Co., Ahmedabad / Meghmani Organics Limited, Vatva V/s	11.00 a.m.

			The Acme Company, New Delhi / M/s. Dhanuka Agritech Ltd., New Delhi	
18	1575660/25	Opp. No. AMD-744310	Ajit A. Warialani, Vadodara / Pitamberdas Devjimal Khanchandani, Baroda V/s Puri Trade Mark Co., Ludhiana / Pooja Industries (P) Ltd., Ludhiana	11.00 a.m.
19	1572224/31	Opp. No. AMD-732654	G. S. Rijhwani & Co., Mumbai / Manish Arora, Ajmer V/s G. D. Bansal & Associates, Jaipur / Parag Pouches, Jodhpur	11.00 a.m.
20.	1569954/05	Opp. No. AMD-734335	R. R. Shah & Co., Ahmedabad / Vasu Healthcare Pvt. Ltd., Vadodara V/s V. G. Parulkar, Mumbai / Okasa Private Limited, Mumbai	11.00 a.m.
21.	842340/05	Opp. No. AMD-61976	M/s. Jash Remedies Kutch V/s M/s. Crawford Bayley & Co., Mumbai	02.15 p.m.
22.	954650/05	Opp. No. AMD-163420	K. C. Patel & Co., Ahmedabad / Ashvin A. Shah, Baroda V/s Ranjan Narula Associates, Haryana	02.15 p.m.
23.	989307/05	Opp. No. AMD-144888	Jatin Y. Trivedi, Ahmedabad / Intas Pharmaceutical Limited, Ahmedabad V/s Suresh M. Upadhyaya, Ahmedabad / Zydus Pharmaceuticals Ltd, Ahmedabad	02.15 p.m.
24.	989307/05	Opp. No. AMD-150900	Jatin Y. Trivedi, Ahmedabad / Intas Pharmaceutical Limited, Ahmedabad V/s	02.15 p.m.

			Remfry & Sagar, Gurgaon	
25.	988548/30	Opp. No. AMD-255716	Babulal Maneklal Shah, Navsari V/s Arora Registration Service, Amritsar / Sachdeva & Sons Industries Pvt. Ltd., Amritsar	02.15 p.m.
26.	986931/24	Opp. No. AMD-233600	Jasani & Company, Rajkot / Jayantilal Sheth, Balotra V/s Rajendra H. Bhansali, Ahmedabad / Vimal Mills India, Jasol	02.15 p.m.
27.	992602/19	Opp. No. AMD-163027	K. I. Raval & Co., Ahmedabad / Amul Boards Private Limited, Kucchh V/s Bajaj Registration Service, Jalandhar / Venus Plywood Pvt. Ltd., Jalandhar	02.15 p.m.
28.	772586/05	Opp. No. AMD-733294	Y. J. Trivedi & Co., Ahmedabad / Shri Patel Nathbhai Haribhai, Unjha V/s Jasani & Company, Rajkot / Rajkot District Co- Operative Milk Producers Union Limited, Rajkot	02.15 p.m.
29.	990952/05	Opp. No. AMD-163347	Pavan & Godiawala, Ahmedabad / Arunkumar Kailashchandra Mansinghka, Ahmedabad V/s Remfry & Sagar, Gurgaon	02.15 p.m.
30.	992109/30	Rect. No. - 260564	Y. J. Trivedi & Co., Ahmedabad / Jivraj Tea Industries Limited, Surat V/s H. K. Acharya & Co., Ahmedabad / Shah Jivraj Nanchand & Sons, Udhna	02.15 p.m.

DATE OF HEARING 08.08.2018

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	713452/08	Opp. No. AMD-193929	Y. J. Trivedi & Co., Ahmedabad / Nirma Chemical Works Private Limited, Ahmedabad V/s M. P. Mirchandani & Co., Mumbai / Sharp Industries, Rajkot	11.00 a.m.
2.	1179521/08	Opp. No. AMD-228368	M. P. Mirchandani & Co., Mumbai / Jivani Pravinkumar Damjibhai, Rajkot V/s Y. J. Trivedi & Co., Ahmedabad / Nirma Limited, Ahmedabad	11.00 a.m.
3.	933557/03	Opp. No. AMD-215320	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Chemical Works Limited, Ahmedabad V/s M/s. Daswani & Daswani, Kolkata / M/s. Riya Cosmetic, West Bengal	11.00 a.m.
4.	933557/03	Opp. No. AMD-226049	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Chemical Works Limited, Ahmedabad V/s M/s. Anand & Anand, New Delhi / M/s. Hindustan Unilever Limited, Mumbai	11.00 a.m.
5.	742058/03	Opp. No. AMD-250884	Kushagra Hingad, Udaipur V/s S. Majumdar & Co., Kolkata	11.00 a.m.
6.	640288/19	Opp. No. AMD-143107	R. M. Ghodasara, Rajkot / M/s. Samart Cement & Chemical Industries, Rajkot V/s Madamsar & Co., Delhi / Samrat Plywood Ltd., Chandigarh	11.00 a.m.

7.	869638/16	Opp. No. AMD-102948	A. R. Shah & Co., Ahmedabad / Vimalchand Misrimal Jain, Panchmahal V/s Y. J. Trivedi & Co., Ahmedabad / Nirma Industries Ltd., Ahmedabad	11.00 a.m.
8.	948564/03	Opp. No. AMD-215920	Y. J. Trivedi & Co., Ahmedabad / Nirma Chemical Works Limited, Ahmedabad V/s Remfry & Sagar, New Delhi	11.00 a.m.
9.	992577/02	Opp. No. AMD-205952	Indus, Ahmedabad / Gildden Paints Pvt. Ltd, Ahmedabad V/s Anand & Anand, New Delhi / Hindustan Lever Limited, Bombay	11.00 a.m.
10.	929589/03	Opp. No. AMD-233710	Y. J. Trivedi & Co., Ahmedabad / Nirma Chemical Works Limited, Ahmedabad V/s Manmohan Singh & Associates, New Delhi / SEP Sons (India) Pvt. Ltd., Chennai	11.00 a.m.
11.	1510038/06	Opp. No. AMD-727086	Y. J. Trivedi & Co., Ahmedabad / Nirman Soaps & Detergents Pvt. Ltd., Ahmedabad V/s KSR & Co., Tamil Nadu / Nirmal Pumps Private Limited, Coimbatore	11.00 a.m.
12.	1567430/05	Opp. No. AMD-735215	R. R. Shah & Co., Ahmedabad / Torrel Cosmetics Pvt. Ltd., Ahmedabad V/s Yudhish Kumar Gupta, Meerut / Reidel (India) Chemicals Pvt. Ltd., UP	11.00 a.m.
13.	1545575/09	Opp. No. AMD-735010	Karni Trade Mark, Surat / Gopalkrishna M Devmurari, Surat V/s C. Daniel & Gladys, Chennai / Arvind Laboratories, Chennai	11.00 a.m.

14.	1557700/05	Opp. No AMD-732401	Y. J. Trivedi & Co., Ahmedabad / Meghmani Industries Ltd., Ahmedabad V/s Princeps Pharmaceuticals Pvt. Ltd., Mumbai	11.00 a.m.
15.	1510522/35	Opp. No. AMD-729528	G. D. Bansal & Associates, Jaipur / ACA Edutech Ltd., Kolkata V/s V. Veeraraghavan, Advocate, Chennai / The Society Of Cartified Public Accountants, Hyderabad	11.00 a.m.
16.	1522916/29	Opp. No. AMD-745300	Y. J. Trivedi & Co., Ahmedabad / Adani Wilmar Limited, Ahmedabad V/s Depenning & Depenning, Chennai	11.00 a.m.
17.	1519567/30	Opp. No. AMD-728351	Delhi Registration Services, Delhi / Shailesh Narang, Bharatpur V/s G. D. Bansal & Associates, Jaipur / A. D. Food Product, Bikaner	11.00 a.m.
18.	1519572/30	Opp. No. AMD-728349	Delhi Registration Services, Delhi / Shailesh Narang, Bharatpur V/s G. D. Bansal & Associates, Jaipur / A. D. Food Product, Bikaner	11.00 a.m.
19.	1519569/30	Opp. No. AMD-728350	Delhi Registration Services, Delhi / Shailesh Narang, Bharatpur V/s G. D. Bansal & Associates, Jaipur / A. D. Food Product, Bikaner	11.00 a.m.
20.	1509907/03	Opp. No. AMD-727245	Y. J. Trivedi & Company, Ahmedabad / Janakbhai Labhubhai Mehta, Rajkot V/s	11.00 a.m.

			Trademark Juris, New Delhi / Gora Mal Hari Ram Ltd., New Delhi	
21.	933568/29	Opp. No. AMD-226781	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Chemical Works Limited, Ahmedabad V/s M/s. Anand & Anand, New Delhi / M/s. Hindustan Unilever Limited, Mumbai	11.00 a.m.
22.	713484/23	Rect. No. - 262175	Y. J. Trivedi & Co., Ahmedabad / Nirma Chemical Works Private Limited, Ahmedabad V/s S. M. Gupta & Co., Delhi / Ghanshyam Das Lachman Das, Delhi	02.15 p.m.
23.	823344/23	Rect. No. - 262174	Y. J. Trivedi & Co., Ahmedabad / Nirma Chemical Works Limited, Ahmedabad V/s S. M. Gupta & Co., Delhi / Ghanshyam Das Lachman Das, Delhi	02.15 p.m.
24.	713527/23	Rect. No. - 262176	Y. J. Trivedi & Co., Ahmedabad / Nirma Chemical Works Limited, Ahmedabad V/s S. M. Gupta & Co., Delhi / Ghanshyam Das Lachman Das, Delhi	02.15 p.m.
25.	422833/23	Rect. No. - 262161	Y. J. Trivedi & Co., Ahmedabad / Nirma Chemical Works Limited, Ahmedabad V/s S. M. Gupta & Co., Delhi / Ghanshyam Das Lachman Das, Delhi	02.15 p.m.
26.	1257045/30	Opp. No. AMD-202794	Jatin Y. Trivedi, Ahmedabad / Alkeshkumar Natvarlal Desai, Dahod V/s Tradesafe, Jamnagar / Shree Bhagwati Flour Mills Ltd., Ahmedabad	02.15 p.m.

27.	950962/30	Opp. No. AMD-225051	Tradesafe, Jamnagar / Bhagwati Flour Mills Limited, Ahmedabad V/s Y. J. Trivedi & Company, Ahmedabad / Shree Annapurna Rice & Pulse Mills, Dahod	02.15 p.m.
28.	760896/17	Opp. No. AMD-722283	Y. J. Trivedi & Co., Ahmedabad / Manharlal Devjibhai Ghamshaniya, Ahmedabad V/s Sen- Oberoi, New Delhi	02.15 p.m.
29.	742113/30	Opp. No. AMD-199686	Chetan P. Pajwani Advocate, Rajkot / Ramniklal Gordhandas Popat, Rajkot V/s Manoj G. Menda, Mumbai / Go Go Snacks, Mumbai	02.15 p.m.
30.	742110/29	Opp. No. AMD-91273	Chetan P. Pajwani Advocate, Rajkot / Ramniklal Gordhandas Popat, Rajkot V/s Manoj G. Menda, Mumbai / Go Go Snacks, Mumbai	02.15 p.m.
31.	742111/29	Opp. No. AMD-92429	Chetan P. Pajwani Advocate, Rajkot / Ramniklal Gordhandas Popat, Rajkot V/s Manoj G. Menda, Mumbai / Go Go Snacks, Mumbai	02.15 p.m.
32.	742112/29	Opp. No. AMD-92434	Chetan P. Pajwani Advocate, Rajkot / Ramniklal Gordhandas Popat, Rajkot V/s Manoj G. Menda, Mumbai / Go Go Snacks, Mumbai	02.15 p.m.

DATE OF HEARING 09.08.2018

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	946122/05	Rect. No. - 261152	D. C. Dani & Associates, Ahmedabad / Shreejee Ramedies, Ahmedabad V/s Lall Lahiri & Salhotra, Gurgaon / Heinz India Private Limited, Mumbai	11.00 a.m.
2.	980119/07	Opp. No. AMD-135196	J. T. Trivedi & Associates, Ahmedabad / Saumil Sureshchandra Vakil, Ahmedabad V/s A. R. Shah & Co., Ahmedabad / Mehul Sales Corporation, Ahmedabad	11.00 a.m.
3.	544717/05	Opp. No. AMD-50729	Fatehchand C. Shah, Mumbai / Rangoon Chemical Works Pvt. Limited, Surat V/s International Trade Mark Bureau, Mumbai	11.00 a.m.
4.	772334/05	Opp. No. AMD-167645	M/s. Core Healthcare Ltd., Ahmedabad V/s M/s. Remfry & Sagar, Gurgaon	11.00 a.m.
5.	639475/10	Opp. No. AMD-193731	M/s. H. K. Acharya & Company, Ahmedabad / M/s. Royal Surgicare Pvt. Ltd., Kalol V/s P. K. Arora, Agra / M/s. Ramsons Juniors Indiaq, Agra	11.00 a.m.
6.	683290/05	Opp. No. AMD-239439	G. D. Bansal, Jaipur / Rajeev Shukhija, Jaipur V/s Anand & Anand, New Delhi	11.00 a.m.

7.	983290/05	Opp. No. AMD-246398	G. D. Bansal, Jaipur / Rajeev Shukhija, Jaipur V/s International Trade Marks Bureau, Mumbai / Lupin Limited, Mumbai	11.00 a.m.
8.	521005/02	RECT. No. - 260247	Krishna & Saurastri, Mumbai / Ashok Parmar, Falna V/s Lexorbis, New Delhi	11.00 a.m.
9.	986333/05	Opp. No. AMD-178823	Subhashchandra V. Purohit, Ahmedabad / Arvindbhai Shantilal Modi, Ahmedabad V/s Madamser & Co., Delhi / Eastern Medikit Ltd., Delhi	11.00 a.m.
10.	986333/05	Opp. No. AMD-179555	Subhashchandra V. Purohit, Ahmedabad / Arvindbhai Shantilal Modi, Ahmedabad V/s De Penning & De Penning, Kolkata	11.00 a.m.
11.	1541287/03	OPP. No. AMD-733906	Y. J. Trivedi & Co., Ahmedabad / Vijay Kumar Khatri, Ajmer V/s Ramesh Chadha & Co., Lucknow / Pratap Sabun Udyog, Lucknow	11.00 a.m.
12.	1540237/34	Opp. No. AMD-729184	G. D. Bansal & Associates, Jaipur / Nirala Salt Limited, Jaipur V/s Dinesh & Co., Mumbai / Mukesh D. Sharma, Kota	11.00 a.m.
13.	1532204/32	Opp. No. AMD-729125	Karni Trade Marks, Surat / Srigopal Ramesh Bahety, Surat V/s Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Limited, Ahmedabad	11.00 a.m.

14	1530364/05	Opp. No. AMD-729312	G. D. Bansal & Associates, Jaipur / Kamal Goyal, Rajasthan V/s MKC & Associates, Kolkata / Soongachitea Industries Private Limited, Kolkata	11.00 a.m.
15.	1527322/21	Opp. No. AMD-733173	G. D. Bansal & Associates, Jaipur / Aaram Plastics Pvt. Ltd., Jaipur V/s M. J. Chawla, Ulhasnagar / Vijaya Enterprises, Vijayawada	11.00 a.m.
16	1489576/05	Opp. No. AMD-728407	Chirag A. Shah, Advocate, Ahmedabad / Mr. Ashish Munshi, Ahmedabad V/s Marksans Pharma Ltd., Mumbai	11.00 a.m.
17	1355204/34	Opp. No. AMD-223239	Y. J. Trivedi & Co., Ahmedabad / Rashmin M. Majithia, Ahmedabad V/s S. K. Agarwal & Co., Agra / Rising Sun Food Products Pvt. Ltd., Agra	11.00 a.m.
18.	1355204/34	OPP. No. AMD-222864	Y. J. Trivedi & Co., Ahmedabad / Rashmin M. Majithia, Ahmedabad V/s R. R. Shah & Co., Ahmedabad / Urmin Products Pvt. Ltd., Ahmedabad	11.00 a.m.
19.	1378602/05	Opp. No. AMD-233693	Omni Lifesciences Pvt. Ltd., Vadodara / Suresh M. Upadhyaya, Ahmedabad V/s Cadila Healthcare Limited, Ahmedabad	11.00 a.m.
20.	542199/07	Opp. No. AMD-205347	Jasani & Company, Rajkot / Gujarat Forgings Pvt. Ltd., Rajkot V/s K. C. Patel & Co., Ahmedabad / West Coast Abrasives, Jamnagar	11.00 a.m.

21.	998429/30	Opp. No. AMD-157981	Jasani & Company, Rajkot / Hashmukhbhai Jayantilal Sachdev, Morbi V/s Arora Registration Service, Amritsar / Sachdeva & Sons, Amritsar	02.15 p.m.
22.	751885/30	Opp. No. AMD-221660	Delhi Registration Services, Delhi / Sh. Mahendra Kumar Garg, Ajmer V/s G. S. Rijhwani & Co., Mumbai / Ganesh Tea Enterprises, Dombivli	02.15 p.m.
23.	751885/30	Opp. No. AMD-221448	Delhi Registration Services, Delhi / Sh. Mahendra Kumar Garg, Ajmer V/s G. D. Bansal & Associates, Jaipur / Ganesh Tea Company, Ajmer	02.15 p.m.
24.	751885/30	Opp. No. AMD-222016	Delhi Registration Services, Delhi / Sh. Mahendra Kumar Garg, Ajmer V/s Daswani & Daswani, Kolkata / Ganesh Wheat Products Private Limited, Kolkata	02.15 p.m.
25.	760847/05	Opp. No. AMD-195312	Arjun T. Bhagat & Co., Mumbai / Eldee Herbocare Private Limited, Rajkot V/s International Trade Marks Bureau, Mumbai / Elder Pharmaceuticals Ltd., Mumbai	02.15 p.m.
26.	995526/02	Opp. No. AMD-208290	Mukesh Kumar, Chennai V/s Arjun T. Bhagat & Co., Mumbai / Asian Paints (India) Ltd., Mumbai	02.15 p.m.
27.	999561/05	Opp. No. AMD-213093	R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad V/s Neon Laboratories Limited, Mumbai	02.15 p.m.

28.	996110/03	Opp. No. AMD-239565	D. C. Dani & Associates, Ahmedabad / Jeshaji P. Prajapati, Anand V/s M. P. Mirchandani & Co., Mumbai / Anchor Health & Beauty Care Pvt. Ltd., Mumbai	02.15 p.m.
29.	912554/30	Opp. No. AMD-234317	Raval & Co., Ahmedabad / Rafiqbhai Majidbhai Galaria, Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Jivraj Tea Limited, Surat	02.15 p.m.
30.	912554/30	Opp. No. AMD-231446	Raval & Co., Ahmedabad / Rafiqbhai Majidbhai Galaria, Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Praveen Traders, Ahmedabad	02.15 p.m.

DATE OF HEARING 13.08.2018

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	948884/05	Opp. No. AMD-221446	K. C. Patel & Co., Ahmedabad / Eden Healthcare (P) Ltd., Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Kamron Laboratories Ltd., Kalol	11.00 a.m.
2.	842316/03	Opp. No. AMD-718745	Indus, Ahmedabad / M/s. Prachin Agurvedic Sanskruti Pvt. Ltd., Baroda V/s Thakur & Co., Mumbai / Aero Industries, Mumbai	11.00 a.m.
3.	568613/24	RECT. No. - 183496	Rajendra H. Bhansali, Ahmedabad / Lal Chand, Jasol V/s Jasani & Company, Rajkot / Malani Sales Agency, Barmer	11.00 a.m.

4.	1647876/05	Opp. No. AMD-750412	G. D. Bansal, Jaipur / Mr. Narayan Das Tulsani, Bikaner V/s Delhi Registration Services, New Delhi / Preeti Supari & Co., Bharatpur	11.00 a.m.
5.	960638/26	Opp. No. AMD-239655	Rajendra H. Bhansali, Ahmedabad / Mahendra Mithalal Mehta, Ahmedabad V/s Ashok Kumar J. Daga, Advocate, Chennai / Zip Industries Pvt. Ltd., Madras	11.00 a.m.
6.	751617/01	Opp. No. AMD-210221	Arihant Phosphate & Fertilizer Pvt. Ltd., Chittorgarh V/s The Acme Company, New Delhi / Chambal Fertilisers & Chemicals Limited, Kota	11.00 a.m.
7.	704573/30	Opp. No. AMD-219932	Mausam Sharbat, Ahmedabad V/s M/s. K. P. Industries, Dhrangdhra / Mr. Devan M. Desai Advocate, Ahmedabad	11.00 a.m.
8.	984449/05	Opp. No. AMD-180154	K. C. Patel & Co., Ahmedabad / Kantilal Lalubhai Soni, Bhavnagar V/s Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Limited, Ahmedabad	11.00 a.m.
9.	985995/12	Opp. No. AMD-235345	Dr. Ashok Soni, Jodhpur / Bharatlal Nagar, Jodhpur V/s S. M. Gupta & Co., Delhi / Bombay Industrial Corporation, Delhi	11.00 a.m.
10.	823488/05	Opp. No. AMD-247599	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Reckitt Benckiser Healthcare India Limited, Haryana V/s M/s. Delhi Registration Services, New Delhi / M/s. Jagsonpal Pharmaceuticals Ltd., New Delhi	11.00 a.m.

11.	1610179/34	Opp. No. AMD-738271	G. D. Bansal & Associates, Jaipur / Kamal Kishor Ji, Jodhpur V/s Suresh & Co., Mumbai / Som Fragrances Pvt. Ltd., Kanpur	11.00 a.m.
12.	1618251/30	Opp. No. AMD-746269	Vipulkumar Shankarlal Mandora, Anand / Shelter Bureau Of Intellectual Property, Delhi V/s Rajkumar Jain, Guna	11.00 a.m.
13	1616602/31	Opp. No. AMD-742801	Solomon & Roy Intellectual Property Services, Mumbai V/s A. K. Gupta, Ghaziabad / Dabur India Limited, New Delhi	11.00 a.m.
14.	1616522/31	Opp. No. AMD-747364	Sharad Agrawal, Jodhpur / Jagdamba Vegetable Products Pvt. Ltd., Rajasthan V/s Suresh & Co., Mumbai / Som Fragrances Pvt. Ltd., Kanpur	11.00 a.m.
15.	1628185/36	Opp. No. AMD-745958	Y. J. Trivedi & Co., Ahmedabad / Gelco Electronics Pvt. Ltd., Ahmedabad V/s Dinesh & Co., Mumbai / Nisha B. Patel, Thane	11.00 a.m.
16.	1628174/25	Opp. No. AMD-746256	Y. J. Trivedi & Co., Ahmedabad / Gelco Electronics Pvt. Ltd., Ahmedabad V/s Dinesh & Co., Mumbai / Nisha B. Patel, Thane	11.00 a.m.
17	1483496/30	Opp. No. AMD-725177	K. C. Patel & Co., Ahmedabad / S. Avdhes, Vadodra V/s VHB Life Sciences Ltd., Mumbai	11.00 a.m.

18.	1436635/24	Opp. No. AMD-718345	G. D. Bansal & Associates, Jaipur / Ashok Kumar, Jasol V/s G. S. Rijhwani & Co., Mumbai / Mahalaxmi Fabrics, Bhilwara	11.00 a.m.
19	1628173/24	Opp. No. AMD-745954	Y. J. Trivedi & Co., Ahmedabad / Gelco Electronics Pvt. Ltd., Ahmedabad V/s Dinesh & Co., Mumbai / Nisha B. Patel, Thane	11.00 a.m.
20.	1367461/09	Opp. No. AMD-716306	Gautam & Company, Jaipur / Satish Chandra Heda, Jaipur V/s Chandrakant M. Joshi, Mumbai / Selectron Process Controls Pvt. Ltd., Mumbai	11.00 a.m.
21.	651575/05	Opp. No. AMD-60108	S. S. Rafai, Bombay / M/s. Rangoon Chemical Works Pvt. Ltd, Surat V/s M/s. International Trade Marks Bureau, Mumbai	02.15 p.m.
22.	985990/05	Opp. No. AMD -233623	Jatin Y. Trivedi, Ahmedabad / Gujarat Medicraft Pvt. Ltd., Ahmedabad V/s Remfry & Sagar, Gurgaon	02.15 p.m.
23.	985990/05	Opp. No. AMD-233625	Jatin Y. Trivedi, Ahmedabad / Gujarat Medicraft Pvt. Ltd., Ahmedabad V/s Remfry & Sagar, Gurgaon	02.15 p.m.
24.	714768/34	Opp. No. AMD-221883	Fatehchand C. Shah & Co., Mumbai / Purushottam Manilal Dholakia, Sihor V/s Y. J. Trivedi & Co., Ahmedabad / Mishrilal Gordhanlal, Beawar	02.15 p.m.

25.	1658174/34	Opp. No. AMD-745469	Y. J. Trivedi & Co., Ahmedabad / Ghanshyam Das Arora, Beawer V/s Fatehchand C. Shah & Co., Mumbai / Mahasugandhi Snuff Works, Sihor	02.15 p.m.
26.	993789/03	Opp. No. AMD-197820	Tradesafe, Jamnagar / Ashwin J. Patel, Unjha V/s Anand & Anand, New Delhi	02.15 p.m.
27.	844829/30	Opp. No. AMD-194159	Arvindbhai R. Patel, Ahmedabad V/s Sharp Trade Mark Co., New Delhi / Paras Trading Co., Delhi	02.15 p.m.
28.	996108/03	Opp. No. AMD-207207	K. C. Patel & Co., Ahmedabad / Bharatbhai Navinbhai Selarka, Ahmedabad V/s A. R. Shah & Co., Ahmedabad / Navyug Chemicals, Ahmedabad	02.15 p.m.
29.	1381775/03	Opp. No. AMD-245348	A. R. Shah & Co., Ahmedabad / Nitin N. Selarka, Ahmedabad V/s K. C. Patel & Co., Ahmedabad / Bharat Chemicals, Ahmedabad	02.15 p.m.
30.	928909/30	RECT. No. - 258983	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Induben Khakharawala & Co., Ahmedabad V/s M/s. H. K. Acharya & Co., Ahmedabad / M/s. Daxaben Rasiklal Halwawala, Ahmedabad	02.15 p.m.

DATE OF HEARING 14.08.2018

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	610971/05	Opp. No. AMD-720718	K. C. Patel & Co., Ahmedabad / Popatlal Jivabhai Patel, Rajkot V/s Medley Pharmaceuticals Limited, Mumbai	11.00 a.m.
2.	978259/05	Opp. No. AMD-165909	J. D. Shah, Vadodara / Comed Laboratories Ltd., Vadodara V/s Aristo Pharmaceuticals Pvt. Ltd., Mumbai	11.00 a.m.
3.	948865/05	Opp. No. AMD-208006	J. T. Jhala & Co., Ahmedabad / Eden Health Care Pvt. Ltd., Ahmedabad V/s International Trade Mark Bureau, Mumbai / Lupin Limited, Mumbai	11.00 a.m.
4.	885676/30	Opp. No. AMD-709824	Brahmbhatt & Associates, Ahmedabad / Patel Ramanlal Vastaram, Unjha V/s Trade Mark Protec Company, New Delhi / Three N Products Pvt. Ltd., New Delhi	11.00 a.m.
5.	861941/21	Rect. No. AMD-260131	Rajmal Ranglal Jain, Ahmedabad V/s Bhagwati & Co., Mumbai / Mili Trading Pvt. Ltd., Mumbai	11.00 a.m.
6.	894930/24	Opp. No. AMD-194497	Jasani & Company, Rajkot / Moolchand, Jasol V/s R. K. Dewan & Co., Mumbai / Sheetal Clothing Co. Pvt. Ltd., Mumbai	11.00 a.m.
7.	889798/05	Opp. No. AMD-719405	Cadila Pharmaceuticals Ltd., Ahmedabad V/s	11.00 a.m.

			Jatin Y. Trivedi, Ahmedabad / Reckitt Benckiser Healthcare India Limited, Haryana	
8.	715496/30	Opp. No. AMD-229540	Y. J. Trivedi & Co., Ahmedabad / Virjibhai Danungbhai Patel, Palanpur V/s Delhi Registration Services, Delhi / Kirorimal Kashiram Marketing & Agencies Pvt. Ltd., Chennai	11.00 a.m.
9.	899641/21	Opp. No. AMD-81307	Hiral C. Joshi, Mumbai / Ishwarbhai Jerambhai Savadia, Thangadh V/s Mohan Associates, Chennai / E. I. D. Parry (India) Limited, Chennai	11.00 a.m.
10	899640/11	Opp. No. AMD-81306	Hiral C. Joshi, Mumbai / Ishwarbhai Jerambhai Savadia, Thangadh V/s Mohan Associates, Chennai / E. I. D. Parry (India) Limited, Chennai	11.00 a.m.
11.	1615967/05	Opp. No. AMD-743781	Pankajkumar B Sharma, Ahmedabad / M/s. Shrinivas (Gujarat) Laboratories Pvt. Ltd., Ahmedabad V/s The Acme Company, New Delhi / Systopic Laboratories Limited, New Delhi	02.15 p.m.
12.	1613160/09	Opp. No. AMD-743174	Gautam & Company, Jaipur / Suresh Jangid, Jaipur V/s Trade Mark Registration Services, Jaipur / Deepak Wire Company, Jaipur	11.00 a.m.
13.	1625578/26	Opp. No. AMD-745215	Y. J. Trivedi & Co., Ahmedabad / Sanket Champakbhai Shah, Ahmedabad V/s R. K. Dewan & Company, Mumbai / Planet M Retail Limited, Mumbai	11.00 a.m.

14.	1625593/41	Opp. No. AMD-757482	Y. J. Trivedi & Co., Ahmedabad / Sanket Champakbhai Shah, Ahmedabad V/s R. K. Dewan & Company, Mumbai / Planet M Retail Limited, Mumbai	11.00 a.m.
15.	1628194/11	Opp. No. AMD-745950	Y. J. Trivedi & Co., Ahmedabad / Gelco Electronics Pvt. Ltd., Ahmedabad V/s Dinesh & Co., Mumbai / Nisha B Patel, Thane (MS)	11.00 a.m.
16	1628167/18	Opp. No. AMD-746253	Y. J. Trivedi & Co., Ahmedabad / Gelco Electronics Pvt. Ltd., Ahmedabad V/s Dinesh & Co., Mumbai / Nisha B Patel, Thane (MS)	11.00 a.m.
17	1628153/04	Opp. No. AMD-746246	Y. J. Trivedi & Co., Ahmedabad / Gelco Electronics Pvt. Ltd., Ahmedabad V/s Dinesh & Co., Mumbai / Nisha B Patel, Thane (MS)	11.00 a.m.
18	1628157/08	Opp. No. AMD-746248	Y. J. Trivedi & Co., Ahmedabad / Gelco Electronics Pvt. Ltd., Ahmedabad V/s Dinesh & Co., Mumbai / Nisha B Patel, Thane (MS)	11.00 a.m.
19.	1628171/22	Opp. No. AMD-746254	Y. J. Trivedi & Co., Ahmedabad / Gelco Electronics Pvt. Ltd., Ahmedabad V/s Dinesh & Co., Mumbai / Nisha B Patel, Thane (MS)	11.00 a.m.
20	1628172/23	Opp. No. AMD-746255	Y. J. Trivedi & Co., Ahmedabad / Gelco Electronics Pvt. Ltd., Ahmedabad V/s Dinesh & Co., Mumbai / Nisha B. Patel, Thane (MS)	11.00 a.m.

21.	855521/05	Opp. No. AMD-225953	R. R. Shah & Co., Ahmedabad / Unicare Remedies Pvt. Ltd., Baroda V/s Ashoka Trade Marks Co., New Delhi / Sas Pharmaceuticals, New Delhi	02.15 p.m.
22.	807313/05	Opp. No. AMD-97396	Mr. Nayan J. Rawal, Mumbai / M/s. Cadila Healthcare Limited, Ahmedabad V/s Mr. Sushant Singh Advocate, New Delhi / M/s. Virbac Animal Health India Private Limited, Mumbai	02.15 p.m.
23.	667150/05	Opp. No. AMD-200931	R. R. Shah & Co., Ahmedabad / Lincoln Pharmaceuticals Ltd., Ahmedabad V/s Holla Associates, Banglore / Herbal Medicaments, Banglore	02.15 p.m.
24.	973972/05	Opp. No. AMD-230449	Bharat R. Kikani, Ahmedabad V/s M. P. Mirchandani & Co., Mumbai / Aldoc Pharmaceuticals, Kota	02.15 p.m.
25.	779170/26	Opp. No. AMD-207684	Kuldip Kumar Advocate, New Delhi / Mangalal V. Thakkar, Baroda V/s M. P. Mirchandani & Co., Mumbai / Paresh Enterprises, Mumbai	02.15 p.m.
26.	872544/34	Opp. No. AMD-164534	Indo Overseas Trade Marks Co., Ahmedabad / Moh. Siddique Abdul Razak Nagaria, Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / A. M. Industries, Jaipur	02.15 p.m.
27.	868455/05	Opp. No. AMD-194297	R. R. Shah & Co., Ahmedabad / Unison Pharmaceuticals Private Limited, Ahmedabad V/s Vishesh & Associates, Mumbai / Navin Saxena Research & Technology Ltd., Mumbai	02.15 p.m.

28.	715498/30	Opp. No. AMD-229539	Y. J. Trivedi & Co., Ahmedabad / Virjibhai Dansungbhai Patel, Palanpur V/s Delhi Registration Services, Delhi / Kirorimal Kashiram Marketing & Agencies Pvt. Ltd., Chennai	02.15 p.m.
29.	859346/05	Opp. No. AMD-233831	M/s. Lincoln Pharmaceuticals Ltd., Ahmedabad V/s V. Ravi, Chennai / Aamodaa Pharmaceuticals, Bangalore	02.15 p.m.
30.	859346/05	Opp. No. AMD-230946	M/s. Lincoln Pharmaceuticals Ltd., Ahmedabad V/s Rajendra H. Bhansali, Advocate, Ahmedabad / Noel Pharma, Hyderabad	02.15 p.m.

DATE OF HEARING 16.08.2018

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	741640/30	Opp. No. AMD-177373	Jasani & Company, Rajkot / Rajesh Vrajlal Datani, Porbandar V/s The Acme Company, New Delhi / Hari Chand Shri Gopal, New Delhi	11.00 a.m.
2.	616249/34	Opp. No. AMD-170770	Kul Bhushan Marwaha, Jaipur / A. M. Industries, Jaipur V/s Indo Overseas Trade Mark Co., Ahmedabad / Anas Enterprise, Ahmedabad	11.00 a.m.
3.	921723/12	Opp. No. AMD-733903	M/s. Tradesafe, Ahmedabad / M/s. Star Techno Engineers, Rajkot V/s M/s. C. Daniel & Gladys, Chennai / M/s. Aqua Pump Industries & Aqua Sub Engineering, Coimbatore	11.00 a.m.

4.	969017/31	Opp. No. AMD-198313	Jatin Y. Trivedi, Ahmedabad / Rashmin M. Majithia, Ahmedabad V/s S. K. Agarwal & Co., Agra / Rising Sun Food Products Pvt. Ltd., Agra	11.00 a.m.
5.	526953/30	Rect. No. AMD-260938	H. K. Acharya & Co., Ahmedabad / Samrat Namkeen Pvt. Ltd., Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Parakh Agro Industries Ltd., Dhar	11.00 a.m.
6.	993832/09	Opp. No. AMD-222796	Jatin Y. Trivedi, Ahmedabad / Hemchandbhai Venidas Patel, Ahmedabad V/s Arjun T. Bhagat & Co., Mumbai / Nelco Limited, Mumbai	11.00 a.m.
7.	810874/30	Rect. No. AMD-261012	Nanavati Associates, Ahmedabad / Kaira District Co- Operative Milk Producers Union Limited, Anand V/s K. C. Patel & Co., Ahmedabad / Amool k. Bakers, Kota	11.00 a.m.
8.	777288/05	Rect. No. AMD-257225	Nabrose Pharma Pvt. Ltd., Ahmedabad V/s Makhija & Associates, Thane	11.00 a.m.
9.	989310/05	Opp. No. AMD-232061	Jatin Y. Trivedi, Ahmedabad / Intas Pharmaceuticals Limited, Ahmedabad V/s L. S. Davar & Co., New Delhi	11.00 a.m.
10	989310/05	Opp. No. AMD-235034	Jatin Y. Trivedi, Ahmedabad / Intas Pharmaceuticals Limited, Ahmedabad V/s Lall & Sethi, New Delhi	11.00 a.m.

11.	1670005/19	Opp. No. AMD-746603	H. K. Acharya & Company, Ahmedabad / Dayalal Maganlal Jakasaniya, Rajkot V/s Veena C. Gvalani, Mumbai / Inox Leisure Limited, Mumbai	11.00 a.m.
12.	1635852/03	Opp. No. AMD-750645	G. D. Bansal & Associates, Jaipur / Maheshwari Blend Industries Pvt. Ltd., Jaipur V/s Trade Mark Registration Services, Jaipur / Shankarlal Rampal, Bhilwara	11.00 a.m.
13.	1605683/05	Opp. No. AMD-746486	Shilpa Gupta, Mumbai / Nilesh R. Patel, Ahmedabad V/s Indoco Remedies Limited, Mumbai	11.00 a.m.
14	1627661/41	Opp. No. AMD-745305	G. D. Bansal & Associates, Jaipur / Laxmi Kant Sharma, Madhopur V/s Trade Mark Registration Services, Jaipur / Vinayak Institute For IT & Management, Rajasthan	11.00 a.m.
15	1637089/29	Opp. No. AMD-745371	G. D. Bansal & Associates, Jaipur / Sanwaria Sweets Pvt. Ltd., Jaipur V/s Delhi Registration Services, New Delhi / SBW Udyog Limited, Allahabad	11.00 a.m.
16.	1656342/19	Opp. No. AMD-749441	G. D. Bansal & Associates, Jaipur / SMT Kusum Devi , Jaipur V/s B. R. Sharma & Associates, Haryana / Micro Plywood Industries, Yamunanagar	11.00 a.m.
17.	1662650/05	Opp. No. AMD-752623	Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Ltd., Ahmedabad V/s VHB Life Sciences Ltd., Mumbai	11.00 a.m.

18.	1661376/41	Opp. No. AMD-750535	Advocate Sangeeta Pal, Mumbai / Mr. Viralkumar D. Jadhav, Vadodara V/s Worldwide Registration Bureau, New Delhi / Niit Limited, New Delhi	11.00 a.m.
19	1638347/05	Opp. No. AMD-745116	G. D. Bansal & Associates, Jaipur / Shyam Sunder Gurhani, Jaipur V/s D. P. Ahuja & Co., West Bengal	11.00 a.m.
20	1668815/26	Opp. No. AMD-745302	Sangeeta Pal, Mumbai / Sysco India Pvt. Ltd., Surat V/s Lall & Sethi, New Delhi	11.00 a.m.
21.	1026958/24	Opp. No. AMD-191971	Y. J. Trivedi & Company, Ahmedabad / Rameshkumar C. Basaniya, Ahmedabad V/s Trade Mark Registration Bureau, Kolkata / T. T. Industries, New Delhi	02.15 p.m.
22.	892944/29	Opp. No. AMD-717578	Tradesafe, Ahmedabad / Ismail Abdulgadar, Rajkot V/s Jasani & Company, Rajkot / Shree Mangrol Oil Mill, Junagadh	02.15 p.m.
23.	723049/07	Rect. No. AMD-259834	G. D. Bansal, Jaipur / AKS Bearing Limited, Jaipur V/s Goodwill Registration Services, Kolkata / Jetpur Bearings Pvt. Ltd., West Bengal	02.15 p.m.
24	1022558/05	Opp. No. AMD-172573	Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Ltd., Ahmedabad V/s R. K. Dewan & Co., Mumbai / Dabur India Limited, Mumbai	02.15 p.m.

25	1023766/02	Opp. No. AMD-210955	Jatin Y. Trivedi, Ahmedabad / Piruz Khambatta, Ahmedabad V/s K. C. Patel & Co., Ahmedabad / Rasna Paints, Mehsana	02.15 p.m.
26.	1029256/07	Opp. No. AMD-736926	Indus, Ahmedabad / Harunbhai Nasrullahai Sheikh, Ahmedabad V/s Lalji Advocates, Delhi / National Sew Machine Co., Delhi	02.15 p.m.
27.	1025135/02	Opp. No. AMD-194112	Jatin Y. Trivedi, Ahmedabad / Gayatri Paints, Kaira V/s International Trade Marks Bureau, Mumbai / Asian Paints (India) Limited, Mumbai	02.15 p.m.
28.	1025135/02	Opp. No. AMD-192853	Jatin Y. Trivedi, Ahmedabad / Gayatri Paints, Kaira V/s Arjun T. Bhagat & Co., Mumbai / Asian Paints (India) Limited, Mumbai	02.15 p.m.
29	1011840/03	Opp. No. AMD-167034	Sharad Agrawal, Jodhpur / Hari Kishan Agarwal, Rajasthan V/s Inttle Advocate, New Delhi / Dabur India Limited, Ghaziabad	02.15 p.m.
30.	1025201/31	Opp. No. AMD-222011	H. K. Acharya & Company, Ahmedabad / Dilipbhai Jayantilal Majumdar, Ahmedabad V/s Union Trade Mark Co., New Delhi / Shree Rajmoti Industries, Rajkot	02.15 p.m.
31.	1025203/31	Opp. No. AMD-194473	H. K. Acharya & Company, Ahmedabad / Dilipbhai Jayantilal Majumdar, Ahmedabad V/s Worldwide Registration Bureau, New Delhi / Kumar Dal Mill, Delhi	02.15 p.m.

DATE OF HEARING 20.08.2018

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	947837/34	Opp. No. AMD-250666	Jatin Y. Trivedi, Ahmedabad / Daheben Jashbhai Patel, Surat V/s Anand & Anand, New Delhi	11.00 a.m.
2.	959879/25	Opp. No. AMD-178936	Rajendra H Bhansali, Ahmedabad / M/s. Chintamani Products, Ahmedabad V/s M/s. Worldwide Registration Bureau, New Delhi	11.00 a.m.
3.	959878/07	Opp. No. AMD-220845	Y. J. Trivedi & Co., Ahmedabad / Chhabildas Tools Industries Ltd., Rajkot V/s Arjun T. Bhagat & Co., Mumbai / Taheri Industries, Mumbai	11.00 a.m.
4.	979799/05	Opp. No.- 165900	Subhashchandra V. Purohit, Ahmedabad / Ramesh Becharbhai Patel, Visnagar V/s R. K. Dewan & Co., Mumbai / AR-EX Laboratories Pvt. Ltd., Mumbai	11.00 a.m.
5.	820249/05	Opp. No. AMD-180140	Y. J. Trivedi & Co., Ahmedabad / Cadila Pharmaceuticals Ltd., Ahmedabad V/s Nayan J. Rawal, Mumbai / Cadila Healthcare Limited, Ahmedabad	11.00 a.m.
6.	820249/05	Opp. No. AMD-172571	Y. J. Trivedi & Co., Ahmedabad / Cadila Pharmaceuticals Ltd., Ahmedabad V/s Bhansali & Associates, Ahmedabad / Dabur India Limited, Mumbai	11.00 a.m.

7.	91341/30	Rect. No. AMD-184161	The Gujarat Tea Depot Co., Ahmedabad V/s M/s. J. T. Trivedi & Associates, Ahmedabad / M/s. Sabar Tea Packers & Process, Sabarkantha	11.00 a.m.
8.	428240/30	Rect. No. AMD-184155	M/s. R. K. Dewan & Co., Mumbai / M/s. The Gujarat Tea Depot Co., Ahmedabad V/s M/s. J. T. Trivedi & Associates, Ahmedabad / M/s. Sabar Tea Packers & Process, Sabarkantha	11.00 a.m.
9.	424600/30	Rect. No. AMD-184156	M/s. The Gujarat Tea Depot Co., Ahmedabad V/s M/s. J. T. Trivedi & Associates, Ahmedabad / M/s. Sabar Tea Packers & Process, Sabarkantha	11.00 a.m.
10	337261/30	Rect. No. AMD-184158	M/s. The Gujarat Tea Depot Co., Ahmedabad V/s M/s. J. T. Trivedi & Associates, Ahmedabad / M/s. Sabar Tea Packers & Process, Sabarkantha	11.00 a.m.
11.	1615067/05	Opp. No. AMD-745500	Y. J. Trivedi & Co., Ahmedabad / Vini Consumer Products Pvt. Ltd., Ahmedabad V/s Unichem Laboratories Limited, Mumbai	11.00 a.m.
12.	1670873/09	Opp. No. AMD-748929	Gautam & Company, Jaipur / Shri Rajendrakumar Khanna, Jaipur V/s G. D. Bansal & Associates, Jaipur / Khanna Opticals, Jaipur	11.00 a.m.
13.	1694110/24	Opp. No. AMD-748814	Gautam & Company, Jaipur / Abhishek Rana, Jaipur V/s G. D. Bansal & Associates, Jaipur / Rana's, Jaipur	11.00 a.m.

14	1694048/05	Opp. No. AMD-749836	G. D. Bansal & Associates, Jaipur / Sanjay Raisinghani, Jaipur V/s Kan & Krishme, New Delhi	11.00 a.m.
15	1682017/30	Opp. No. AMD-752151	Kanhaiya Lal Gulgulia, Bikaner V/s G. D. Bansal & Associates, Jaipur / Swad Products, Bikaner	11.00 a.m.
16.	1675452/05	Opp. No. AMD-749972	M/s. Phenix Pharma Pvt. Ltd., Vadodara V/s V. G. Parulkar, Mumbai / Cipla Limited, Mumbai	11.00 a.m.
17.	1707678/05	Opp. No. AMD-762494	G. D. Bansal & Associates, Jaipur / Advance Pharmatech Drugs Pvt. Ltd., Jaipur V/s Sienna Formulations Pvt. Ltd., Vadodara	11.00 a.m.
18.	1702040/05	Opp. No. AMD-746594	Tradesafe, Jamnagar / GSP Crop Science Private Limited, Ahmedabad V/s India Law Services, Advocates & Legal Consultants, Mumbai / Lupin Limited, Mumbai	11.00 a.m.
19	1696393/41	Opp. No. AMD-762258	Chandrakant M. Joshi, Mumbai / M/s. Axiom Education (P) Ltd, Vapi V/s G. S. Rijhwani & Co., Mumbai / Scientific - Mes- Technik Pvt. Ltd., Indore	11.00 a.m.
20	1694858/05	Opp. No. AMD-740554	Y. J. Trivedi & Company, Ahmedabad / Jayeshbhai K. Mehta, Ahmedabad V/s Amarjit & Associates, New Delhi / Ranbaxy Laboratories Ltd., Gurgaon	11.00 a.m.

21.	919528/16	Opp. No. AMD-179558	Indo Overseas Trade Marks Co., Ahmedabad / Interact Vision Advertising Marketing Private Limited, Ahmedabad V/s De Penning & De Penning, Kolkata	02.15 p.m.
22.	644211/03	Opp. No. AMD-197822	M/s. New World Healthcare Private Limited, Ahmedabad / M/s. Tradesafe, Ahmedabad V/s M/s. Anand & Anand, Delhi	02.15 p.m.
23	693132/24	Opp. No. AMD-96320	Superfastaction Registration Service, Surat / Smt. Manju Gupta, Surat V/s Arjun T. Bhagat & Co., Mumbai / Bharat Vastralaya, Mumbai	02.15 p.m.
24	788520/24	Opp. No. AMD-200526	Superfastaction Regn. Services, Surat / Rakesh R. Veermani V/s Arjun T. Bhagat & Co., Mumbai / Garden Silk Mills Limited, Surat	02.15 p.m.
25	667518/24	Opp. No. AMD-202111	M/s. Superfastaction Regn Service, Surat / M/s. Shreejee New Collection Pvt. Ltd., Surat V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Shreeji Synthetics (Bom) Private Limited, Mumbai	02.15 p.m.
26.	772994/24	Opp. No. AMD-242124	Y. J. Trivedi & Co., Ahmedabad / Arvind Polycot Ltd., Ahmedabad V/s Arjun T. Bhagat & Co., Mumbai / Bharat Vastralaya, Mumbai	02.15 p.m.
27.	880854/24	Opp. No. AMD-256126	G. S. Rijhwani & Co., Mumbai / Sampat Lal Singhvi, Bhilwara V/s	02.15 p.m.

			Arjun T. Bhagat & Co., Mumbai / Arviva Industries (India) Ltd., Mumbai	
28.	702264/24	Opp. No. AMD-228691	M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Bansi Art & Print Pvt. Limited, Surat V/s M/s. Superfastaction Regn Services, Surat / M/s. Bansi Sarees, Surat	02.15 p.m.
29.	702262/24	Opp. No. AMD-228692	M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Bansi Art & Print Pvt. Limited, Surat V/s M/s. Superfastaction Registration Service, Surat / M/s. Bansi Sarees, Surat	02.15 p.m.
30.	653765/24	Opp. No. AMD-206320	M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Bansi Art & Print Pvt. Limited, Surat V/s M/s. Superfastaction Registration Services, Surat / M/s. Bansi Sarees, Surat	02.15 p.m.

DATE OF HEARING 21.08.2018

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	1006204/05	Opp. No. AMD-181515	H. K. Acharya & Co., Ahmedabad / Skymax Laboratories Pvt. Ltd., Rajkot V/s Aviat Chemicals Pvt. Ltd., Mumbai	11.00 a.m.
2.	1023266/21	Opp. No. AMD-152432	Hiral C. Joshi, Mumbai / Mitsu Limited, Vapi V/s Shah & Shah, Mumbai	11.00 a.m.
3.	1023267/22	Opp. No. AMD-152433	Hiral C. Joshi, Mumbai / Mitsu Limited, Vapi V/s	11.00 a.m.

			Shah & Shah, Mumbai	
4.	1023269/24	Opp. No. AMD-152435	Hiral C. Joshi, Mumbai / Mitsu Limited, Vapi V/s Shah & Shah, Mumbai	11.00 a.m.
5.	1023268/23	Opp. No. AMD-152434	Hiral C. Joshi, Mumbai / Mitsu Limited, Vapi V/s Shah & Shah, Mumbai	11.00 a.m.
6.	1023273/28	Opp. No. AMD-152438	Hiral C. Joshi, Mumbai / Mitsu Limited, Vapi V/s Shah & Shah, Mumbai	11.00 a.m.
7.	1023272/27	Opp. No. AMD-152437	Hiral C. Joshi, Mumbai / Mitsu Limited, Vapi V/s Shah & Shah, Mumbai	11.00 a.m.
8.	1023274/29	Opp. No. AMD-152439	Hiral C. Joshi, Mumbai / Mitsu Limited, Vapi V/s Shah & Shah, Mumbai	11.00 a.m.
9.	1023265/20	Opp. No. AMD-152431	Hiral C. Joshi, Mumbai / Mitsu Limited, Vapi V/s Shah & Shah, Mumbai	11.00 a.m.
10.	1023270/25	Opp. No. AMD-152436	Hiral C. Joshi, Mumbai / Mitsu Limited, Vapi V/s Shah & Shah, Mumbai	11.00 a.m.
11.	1721417/24	Opp. No. AMD-756674	Mithalal Shivilal Joshi, Surat V/s Arjun T. Bhagat & Co., Mumbai / Arviva Industries (India) Limited	11.00 a.m.

12.	1714744/30	Opp. No. AMD-752314	Gautam & Company, Jaipur / Shri Prakash Chand Jain, Nagaur V/s G. D. Bansal & Associates, Jaipur / Rasoi Food Products, Jaipur	11.00 a.m.
13.	1714611/31	Opp. No. AMD-760864	Y. J. Trivedi & Co., Ahmedabad / Vasant Masala Pvt. Ltd., Ahmedabad V/s Puri Trade Mark Co., Ludhiana / Basant Ice Cream, Ludhiana	11.00 a.m.
14.	1728063/05	Opp. No. AMD-757481	Darshit Sheth, Rajkot V/s R. K. Dewan & Company, Mumbai / Emcure Pharmaceutical Limited, Pune	11.00 a.m.
15.	1712962/05	Opp. No. AMD-760168	Advocate Sangeeta Pal, Mumbai / Virendra Kumar Saini, Jaipur V/s Gautam & Company, Jaipur / Adarsh Chemical & Pesticides, Jaipur	11.00 a.m.
16.	1712538/35	Opp. No. AMD-764227	Y. J. Trivedi & Co., Ahmedabad / Param Jewels Private Limited, Ahmedabad V/s G. S. Rijhwani & Co., Mumbai / Elora Tobacco Co. Ltd., Indore	11.00 a.m.
17.	1711236/03	Opp. No. AMD-754699	K. C. Patel, Ahmedabad / Abdulrahim Valimohmad Telwala, Bhavnagar V/s M. P. Mirchandani & Co., Mumbai / Mayuri Heena Herbals Pvt. Ltd., Indore	11.00 a.m.
18.	1709120/19	Opp. No. AMD-745269	Dineshkumar Dahyabhai Patel, Sabarkantha V/s	11.00 a.m.

			B. R. Sharma & Associates, Haryana / Suryodaya Industries (P) Ltd., Bihar	
19.	1707681/05	Opp. No. AMD-761869	G. D. Bansal & Associates, Jaipur / Advance Pharmatech Drugs Pvt. Ltd., Jaipur V/s D. K. Lalwani & Co., New Delhi / Supermax Laboratories, New Delhi	11.00 a.m.
20.	1628156/07	Opp. No. AMD-746247	Y. J. Trivedi & Co., Ahmedabad / Gelco Electronics Pvt. Ltd., Ahmedabad V/s Dinesh & Co., Mumbai / Nisha B. Patel, Thane	11.00 a.m.
21.	1004281/03	Opp. No. AMD-213787	Rajendra R. Raval, Jamnagar / Rameshchandra Kalidas Shah, Jamnagar V/s Arjun T. Bhagat & Co., Mumbai / Raju Soap Works, Thane	02.15 p.m.
22.	1009544/05	Opp. No. AMD-160538	Y. J. Trivedi & Co., Ahmedabad / Cadila Pharmaceuticals Ltd., Ahmedabad V/s Bajaj Registration Service, Jalandhar / Vetsfarma Ltd., Jalandhar	02.15 p.m.
23.	1013843/25	Opp. No. AMD-115436	M/s. R. R. Shah & Co., Ahmedabad / M/s. Ashima Limited, Ahmedabad V/s Mr. Rajendra H. Bhansali, Ahmedabad / M/s. Logo Apparels, Secunderabad	02.15 p.m.
24.	1010120/07	Opp. No. AMD-239743	N. R. Dalal, Ahmedabad / Ramnikbhai A. Kalaria, Naroda V/s De Penning & De Penning, Mumbai	02.15 p.m.
25.	1032991/05	Opp. No. AMD-189235	R. K. Dewan & Co., Mumbai / Mrs. Pallavi Shailesh Thakkar, Rajkot V/s	02.15 p.m.

			Aviat Health Care Pvt. Ltd., Mumbai	
26.	1030246/05	Opp. No. AMD-187243	R. K. Dewan & Co., Mumbai / Bhavesh C. Vora, Baroda V/s D.K. Lalwani & Co., New Delhi / Modi-Mundipharma Private Limited, New Delhi	02.15 p.m.
27.	1026807/30	Opp. No. AMD-221759	R. K. Dewan & Co., Mumbai / Kamal Sud, Sidhpur V/s Delhi Registration Services, Delhi / Kirorimal Kashiram Marketing & Agencies Pvt. Ltd., Madras	02.15 p.m.
28.	1026807/30	Opp. No. AMD-207992	R. K. Dewan & Co., Mumbai / Kamal Sud, Sidhpur V/s Delhi Registration Services, Delhi / Kirorimal Kashiram Marketing & Agencies Pvt. Ltd., Madras	02.15 p.m.
29.	1031207/31	Opp. No. AMD-244661	H. K. Acharya & Co., Ahmedabad / Sardar Seeds Pvt. Ltd., Ahmedabad V/s Sharad Agrawal, Jodhpur / Sardar Grow Seeds Company Pvt. Ltd., Jodhpur	02.15 p.m.
30.	1031207/31	Opp. No. AMD-246190	Sardar Seeds Pvt. Ltd., Ahmedabad V/s R. K. Dewan & Co., Mumbai / Gujarat State Fertilizers & Chemicals Ltd., Vadodara	02.15 p.m.

DATE OF HEARING 23.08.2018

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	1032900/30	Opp. No. AMD-223014	Drashtee & Co., Surat / Hargovindbhai Hansraj Makwana, Surat V/s Makhija & Associates, Thane / D. D. Sons, Nashik	11.00 a.m.
2.	1010521/12	Opp. No. AMD-205160	Madamser & Co., New Delhi / Topland Engines Pvt. Ltd., Rajkot V/s Delhi Registration Services, Delhi / Sameer Udyog, New Delhi	11.00 a.m.
3.	1043333/30	Opp. No. AMD-232304	Tradesafe, Ahmedabad / Raj Vilas Palace Hotel Pvt. Ltd., Rajasthan V/s The Acme Company, New Delhi / EIH Limited, Delhi	11.00 a.m.
4.	1043264/05	Opp. No. AMD-182602	Y. J. Trivedi & Co., Ahmedabad / Cadila Pharmaceuticals Ltd., Ahmedabad V/s Suresh M. Upadhyaya, Ahmedabad / Pavan Lpharmaceuticals, Ahmedabad	11.00 a.m.
5.	1032441/29	Opp. No. AMD-199212	Indus, Ahmedabad / Hotel Hilltone Pvt. Ltd., Sirohi V/s Anand & Anand, New Delhi	11.00 a.m.
6.	1033164/19	Opp. No. AMD-258546	J. T. Trivedi & Associates, Ahmedabad / Prajapati Jayeshbhai Vanmalidas, Ahmedabad V/s K. C. Patel & Co., Ahmedabad / Ambica Bricks Factory, Ahmedabad	11.00 a.m.
7.	1033163/19	Opp. No. AMD-227791	J. T. Trivedi & Associates, Ahmedabad / Prajapati Jaswantbhai Vanmalidas, Ahmedabad V/s	11.00 a.m.

			K. C. Patel & Co., Ahmedabad / Ambica Bricks Factory, Ahmedabad	
8.	1031160/05	Opp. No. AMD-190011	Anmarks Pharmaceuticals Pvt. Ltd., Ajmer V/s Ranjan Narula Associates, Gurgaon	11.00 a.m.
9.	1046931/24	Opp. No. AMD-177181	Karni Trade Marks, Surat / Ramesh Throl, Surat V/s Superfastaction Regn. Service, Surat / Rahul Prints Pvt. Ltd., Surat	11.00 a.m.
10.	1034256/19	Opp. No. AMD-177972	Aswinbhai B. Patel, Ahmedabad / Khaitan & Co., Mumbai V/s Pidilite Industries, Mumbai	11.00 a.m.
11.	1770397/05	Opp. No. AMD-825505	G. D. Bansal (Advocate), Jaipur / Ashish Jain S/o Sh. Sushil Jain, Jaipur V/s R. R. Shah & Co., Ahmedabad / Unison Pharmaceuticals Pvt. Ltd., Ahmedabad	11.00 a.m.
12.	1770397/05	Opp. No. AMD-824162	G. D. Bansal (Advocate), Jaipur / Ashish Jain S/o Sh. Sushil Jain, Jaipur V/s V. Ravi, Advocate, Chennai / Micro Labs Limited, Bangalore	11.00 a.m.
13.	1772096/05	Opp. No. AMD-767745	G. D. Bansal (Advocate), Jaipur / Shyam Sunder Gurhani S/o Sh. Deep Chand Gurhani, Ganganagar V/s A. A. Kirpekar, Mumbai / Milan Laboratories (India) Pvt. Ltd., Thane	11.00 a.m.
14.	1788117/05	Opp. No. AMD-781947	R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad V/s	11.00 a.m.

			Ajanta Pharma Limited, Mumbai	
15.	1785789/09	Opp. No. AMD-808394	Chirag A. Shah, Ahmedabad / Mr. Nitesh J. Bhansali, Ahmedabad V/s Punjab Registration Service, New Delhi / New Kapoor Auto Centre, New Delhi	11.00 a.m.
16.	1766056/05	Opp. No. AMD-757920	G. D. Bansal (Advocate), Jaipur / Unitech Healthcare Pvt. Ltd., Jaipur V/s Trademark Juris, New Delhi / Bestochem Formulations (I) Ltd., UP	11.00 a.m.
17.	1766051/05	Opp. No. AMD-759459	G. D. Bansal (Advocate), Jaipur / Unitech Healthcare Pvt. Ltd., Jaipur V/s Aditya & Associates, Mumbai / Emcure Pharmaceuticals Limited, Pune	11.00 a.m.
18.	1815290/29	Opp. No. AMD-765250	Y. J. Trivedi & Co., Ahmedabad / Adani Wilmar Limited, Ahmedabad V/s Vidhani Trade Marks Co., New Delhi / G. D. Foods MFG (India) Pvt. Ltd., New Delhi	11.00 a.m.
19.	1791208/30	Opp. No. AMD-802156	G. D. Bansal & Associates, Jaipur / Smt. Rani Devi Mundra W/o Sh. Rameshwar Mundra, Bhilwara V/s P. K. Arora, Agra / Agra Flour Mill, Agra	11.00 a.m.
20.	1791208/30	Opp. No. AMD-802414	G. D. Bansal & Associates, Jaipur / Smt. Rani Devi Mundra W/o Sh. Rameshwar Mundra, Bhilwara V/s Daniel & Gladys, Chennai / Aachi Spices & Foods, Chennai	11.00 a.m.

21.	1788118/05	Opp. No. AMD-781948	R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad V/s Ajanta Pharma Limited, Mumbai	11.00 a.m.
22.	1050621/05	Opp. No. AMD-173421	Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Ltd., Ahmedabad V/s Manoj G. Menda, Advocate, Mumbai / Martel Hammer Pharmaceuticals Pvt. Ltd., Mumbai	02.15 p.m.
23.	1057386/30	Opp. No. AMD-202114	Jatin Y. Trivedi, Ahmedabad / Rasna Limited, Ahmedabad V/s R. K. Dewan & Co., Mumbai / Shamlal Khemchand Agarwal, Pune	02.15 p.m.
24.	1057386/30	Opp. No. AMD-200153	Jatin Y. Trivedi, Ahmedabad / Rasna Limited, Ahmedabad V/s Chandrakant M. Joshi, Mumbai / Rajendra Babulal Malu, Jaysingpur	02.15 p.m.
25.	1033486/30	Opp. No. AMD-208806	Sharad Agrawal, Jodhpur / Mool Chand Dewani, Rajasthan V/s Kul Bhushan Marwaha, Jaipur / Arun Tea Depo, Rajasthan	02.15 p.m.
26.	1029897/30	Opp. No. AMD-221468	Kul Bhushan Marwaha, Jaipur / Bhai Lal Bhai, Rajasthan V/s K & S Partners, New Delhi / Tea Board India, Kolkata	02.15 p.m.
27.	1029897/30	Opp. No. AMD-219016	Kul Bhushan Marwaha, Jaipur / Bhai Lal Bhai, Rajasthan V/s Sharad Agrawal, Jodhpur / Aruna Tea Depot, Rajasthan	02.15 p.m.

28.	1032904/30	Opp. No. AMD-229585	Drashtee & Co., Surat / Ismile Ali Patel, Surat V/s Suresh & Co., Mumbai / Navrang Tea Centre, Jalgaon	02.15 p.m.
29.	1031468/30	Opp. No. AMD-195068	Utkarsh Jani,Ahmedabad / Renu S. Malhotra, Baroda V/s M. P. Mirchandani & Co., Mumbai / Anchor Health & Beauty Care Pvt. Ltd., Mumbai	02.15 p.m.
30.	1038327/06	Opp. No. AMD-720045	Jasani & Company, Rajkot / Shabbir Saiffudin Mirja, Jamnagar V/s Tradesafe, Jamnagar / Classic Metal Products, Jamnagar	02.15 p.m.
31.	1043943/30	Opp. No. AMD-169166	Anand & Anand, New Delhi / Vinodkumar & Brother Private Limited, Jaipur V/s Suresh & Co., Mumbai / Som Fragrances Pvt. Ltd., Kanpur	02.15 p.m.
32.	851052/30	Opp. No. AMD-257766	M/s. Ramdev Food Products Pvt. Ltd., Ahmedabad V/s M/s. R.M. Food, Ahmedabad	02.15 p.m.
